

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1534/2022 in CP (IB) No.186/7/HDB/2020
NAME OF THE COMPANY	Sri Ekshwaka Sands Pvt Ltd
NAME OF THE PETITIONER(S)	Potti Bhasker
NAME OF THE RESPONDENT(S)	Sri Ekshwaka Sands Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1534/2022**

**Present:** Ld. Counsel Ms. JVL Bharati for the Resolution Professional.  
Ld. Counsel Mr. M. Viswaraj for the Respondent No.1.

Ld. Counsel for the Applicant states that notice was sent to the Respondents by e-mail and speed post. Only Respondent No. 1 has appeared so far and as far as other Respondents are concerned, it is reported that the speed post envelopes have been returned. Under the circumstances, the Applicant is directed to publish notice and file proof of service. **Matter is adjourned to 05.12.2023.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**